

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.233 - IA/1132(AHM)2022
ITEM No.234 - IA/501(AHM)2023
in
CP(IB) 164 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Allahabad Bank

.....Applicant

V/s

Sai Infosystem (India) Ltd

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator

: Mr. Mayur Jugtawat, Adv. i/b Mr. Nipun Singhvi, Adv.

For ESIC

: Mr. A. V. Nair, Advocate

For SBI/R1

: Ms. Laghima Jain, Advocate

For Income Tax Dept.

: Ms. Kinjal Vyas, Adv. for Ms. Maithili D. Mehta, Adv.

ORDER

List this matter before regular bench on 17.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)